

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3964
ANSWERED ON:26.08.2011
DEATHS OF CHILDREN DUE TO SPURIOUS VACCINES
Ramkishun Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether spurious vaccines available in hospitals and markets in several States are the reason behind deaths of a number of children after administering vaccines;
- (b) if so, the details of such cases during the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to launch a special vigilance programme including issue of fresh guidelines for vaccination of infants in future; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): No. The vaccines are procured from Drug Controller General of India DCG(I) licensed government and private manufacturers having cGMP (Current Good Manufacturing Practice) certificate. Before supply to the States/UTs, these vaccines are inspected and tested in Central Drug Laboratory, Kasauli. No spurious vaccines are procured /supplied under the Universal Immunization Programme.
- (b): In view of (a), the question dose not arise
- (c) & (d): A number of steps have been taken to strengthen the quality of Vaccination Operational Guidelines for Adverse Event Following Immunization (AEFI) have been developed and disseminated. In addition, inservice trainings of medical officers and health personnels are regularly conducted for safe and effective implementation of the Immunization programme.